

investment in the field of Gas based power plants; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-

CONVENTIONAL ENERGY SOURCES (SHRI KALPNATH RAI): (a) and (b) Agreements/contracts for investment for the following Gas based thermal power projects have been signed with foreign organisations:—

S.No.	Name of the Project	Source of Funding(M/S)
1	2	3
1.	Basin Bridge GT (4×30MW) Tamil Nadu Electricity Board	Overseas Economic Cooperation Fund (OECF), Japan.
2.	Kathaluri CCGT 6 (30-40MW) GT+ 3 (30-40 MW ST) North-Eastern Electric Power Corp. (NEEPCO)	Overseas Economic Cooperation Fund (OECF), Japan.
3.	Uran Waste Heat Recovery Unit 1 & 2 (2×120 MW)-Maharashtra State Electricity Board	Kreditanstalt Fur Wiederaufbau (KFW), Germany
4.	Dadri CCGT (4×131 MW) GT+ (2×146 MW) ST-National Thermal Power Corporation (NTPC).	Kreditanstalt Fur Wiederaufbau (KFW), Germany.
5.	Kawas CCGT (4×106 MW) GT+ (2×110 MW) ST-National Thermal Power Corporation (NTPC)	World Bank
6.	Auraiya Gas Power Project 652 MW-National Thermal Power Corporation (NTPC)	World Bank
7.	Anta Gas Power Project (413 MW) National Thermal Power Corporation (NTPC)	World Bank
8.	Gandhar Gas Based Power Project Stage-I (650 MW)-National Thermal Power Corporation (NTPC)	Overseas Economic Cooperation Fund (OECF), Japan.

[English]

Conversion of Nuapada-Gunpur

3574. SHRI GOPI NATH GAJAPATHI: Will the Minister of RAILWAYS be pleased to state:

(a) the estimated revised cost for the conversion of Nuapada Gunpur-narrow-gauge section into broad-gauge;

(b) whether the work on this project is behind the schedule;

(c) if so, the details including the reasons thereof; and

(d) the steps proposed to be taken for the expeditious completion of the project?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) The present day cost for the conversion of 90 km

Nuapada-Gunpur Narrow Gauge line to Broad Gauge would be around Rs. 60 crores.

(b) to (d) This project has not been sanctioned owing to its being unremunerative and acute constraint of resources being faced by the Railways at present.

Overseas Tourist Offices

3575. SHRI SHANKERSINH VAGHELA:
DR. A.K. PATEL:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the places where overseas tourist offices are functioning at present;

(b) the locations of overseas tourist

offices closed during 1989, 1990 or 1991 and the reasons of closure; and

(c) whether the Government intend to reopen them during the current tourism year?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) 16 overseas offices are functioning at the places mentioned below:—

Country	Place	No. of offices
1. U.S.A.	New York Los Angeles	2
2. Canada	Toronto	1
3. U.K.	London	1
4. Germany	Frankfurt	1
5. Switzerland	Geneva	1
6. France	Paris	1
7. Italy	Milan	1
8. Spain	Madrid	1
9. Netherlands	Amsterdam	1
10. Australia	Sydney	1
11. Malaysia	Kuala-Lumpur	1
12. Thailand	Bangkok	1
13. Japan	Tokyo	1
14. U.A.E.	Dubai and Bahrain	2

(b) Yes, Sir. Government of India Tourist Office at Chicago was closed on 14.6.1990 and the Government of India Tourist Offices at Singapore and Stockholm were closed on 28.2.1991 these offices were closed as a measure of economy.

(c) It has been decided to reopen the offices at Stockholm and Singapore and open a new office in South Korea at Seoul.

DESU Bills

3576. SHRI PRABHU DAYAL KATHERIA:
SHRI BHAGWAN SHANKAR
RAWAT:
SHRI RAMESH CHAND TOMAR:
SHRI DATTATRAYA BANDARU:
SHRI GOPI NATH GAJAPATHI:

Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether attention of the Government has been drawn to the news item captioned 'DESU should simplify its Bills' appearing in the Hindustan Times dated July 28, 1991; and

(b) if so, the facts thereof and the steps proposed to be taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALPNATH RAI): (a) and (b) The said news item refers to the findings of the study conducted by the Department of Administrative Reforms and Public Grievances on the simplification of procedures for billing and refund of security deposits by DESU. In their report, it has *inter-alia* been suggested to follow a uniform procedure in all the Districts for preparation of meter-sheets; introduction of rotational meter reading; identification of connections where bills have not been issued for more than a year; introduction of spot billing system on trial basis; feasibility of issuing the first bill on actual reading and the next bill on assessment basis on monthly/bi-monthly intervals; dispensing with the system of security deposit for Government accommodation and transfer of security deposits in case of private accommodation etc.

As a result of the implementation of many of the suggestions of the Study Team, and taking other measures to improve and simplify the billing procedure in DESU and gradual stabilisation of the computerised billing system, DESU has been able to considerably bring down the incidence of incorrect and delayed billing.